

PROF. N.G. RANGA : Please accept my resignation ! (*Interruptions*)

SHRI S.B. CHAVAN : It is under the consideration of the Government. I have just now said that there are two or three cases where the pendency is too much. We have been repeatedly reminding the State Governments for expediting verification reports and unfortunately we are not getting any response from the State Governments. That is why, some alternative machinery is to be evolved in those cases. It is under the consideration of the Government.

SHRI BHAGWAT JHA AZAD : Being encouraged by the replies of the Hon. Minister and the Hon. Minister of State that they will do their best from their side, may I ask them whether they would be able to give consideration to such of the cases of widows whose husbands have died 3 or 4 years before and so far they are not getting pension in spite of our writing to them. The lady, at the age of 91, is asking for the pension. The husband died four years before, and the Home Ministry does not give it. Why is it so ?

SHRI S.B. CHAVAN : If the Hon. Member brings this matter...

SHRI BHAGWAT JHA AZAD : I have written to the Minister...

SHRI S.B. CHAVAN : He can come to me. I will go into the matter...

SHRI BHAGWAT JHA AZAD : I have already written. Why should I come to you ? (*Interruptions*)

SHRI S.B. CHAVAN : You need not come.

SHRI BHAGAT JHA AZAD : I am surprised. This means that writing has no value. Why should I go to the Minister personally ?

SHRI S.B. CHAVAN : I was trying to find a way-out so that no time is wasted in unnecessary correspondence. If the Hon. Member is not prepared to come to me, I will get the information...

SHRI BHAGWAT JHA AZAD : I have requested many times. Why should I come personally ?

SHRI S.B. CHAVAN : Whatever information is still lacking in that particular case, I will personally look into the matter and see that the whole thing is expedited.

SHRI BASUDEB ACHARIA : The Bhumij Revolt, which was popularly known as Chuar Revolt, was the first freedom struggle in our country—in Purelia, Bankura, Birbhum and Midnapore districts of West Bengal. I want to know whether Government will recognise the Bhumij Revolt, which the first freedom struggle in our country, as a freedom struggle.

SHRI S.B. CHAVAN : I think, this Question is confined only to Kerala. I would not have this information.

Use of Name "Bambai" instead of "Mumbai" in Hindi

*233. **SHRI ANOOPCHAND SHAH** : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the name 'Bombay' is mentioned as 'Mumbai' in the authorised Hindi Text of the Constitution of India since the beginning;

(b) if so, why the name 'Bambai' appears to be used by the offices of the Government of India and semi-Government undertakings under their control on name boards, notice boards, in announcements, press communiques, advertisements, documents, seals, badges, maps, letter-heads, correspondence etc. in official Hindi; and

(c) whether Government intend to use the authorised name "Mumbai" in Devanagari script in official Hindi as provided in the Hindi texts of the Constitution and the Central Acts ?

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN) : (a) to (c). Question does not arise because the authoritative

Hindi Text of the Constitution of India is still under consideration of the Government.

SHRI ANOOPCHAND SHAH : I would like to know from the Hon. Minister whether the Government will accept the name 'Mumbai' instead of 'Bombay' at the time of final consideration of the authoritative Hindi text of the Constitution and whether the Minister will a specified time limit for the same.

SHRI S.B. CHAVAN : I cannot possibly commit myself as to whether we are going to accept. It all depends on what report we get from the Committee which has been appointed in this matter. But our normal approach in the problem is, as far as possible, the historical names should not be changed. But when we prepare the authoritative Hindi text of the Constitution, at that particular stage, this aspect can be considered. I would not be able to say anything definite now on this score. No time limit can possibly be given.

SHRI ANOOPCHAND SHAH : May I know whether the Government will instruct all the Departments to use the word 'Mumbai' instead of 'Bombay' looking to the feelings of the people of Bombay and the recommendation from the Maharashtra State Government till the Government takes a final decision in this matter ?

SHRI S.B. CHAVAN : I have not accepted the first proposition. The question of asking the Departments does not arise.

SHRI S.G. GHOLAP : The original name of the Bombay City is 'Mumbai' and not 'Bombay'. Then what is wrong in allowing this name 'Mumbai' ?

SHRI S.B. CHAVAN : I am sorry the entire question is linked up with the authoritative Hindi version of the Constitution, and unless that is finalised, nothing definite can be stated.

RE : STARRED QUESTION NO. 230

THE PRIME MINISTER (SHRI RAJIV GANDHI) : I would like to clarify a point.

I had said that we had not received a reply from President Zia. But I am told that we have just received a reply. He has decided that he will not come on the 16th; he will come on the 17th around noon and he will go in the evening.

MR. SPEAKER : Mr. Namgyal...Not present. Mr. Vijay N. Patil...Not here. Prof. Narain Chand Parashar.

PROF. NARAIN CHAND PARASHAR : Qn. No. 236.

(Interruptions)

MR. SPEAKER : The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

[English]

Tension over construction of embankment in South Tripura Border and Bangladesh

*226. **SHRI BRAJAMOHAN MOHANTY :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether on account of controversy over construction of Nijakalikapur Fakrrikhil embankment, tension is growing in South Tripura border and Bangladesh has employed escorts in round the clock construction of the job; if so, details thereof; and

(b) whether construction of embankment has been completed and, if not, progress of work with details ?

THE MINISTER OF HOME AFFAIRS : (SHRI S.B. CHAVAN) : (a) and (b). No, Sir. The Bangladesh Government are reported to have completed the construction of the Nijakalikapur-Fakrrikhil embankment on the Muhuri river opposite Belonia Town in Tripura by the first week of June, 1985. There is no official information whether Bangladesh employed escorts in round the clock construction of the embankment.